

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**

**Petition No.96/2004**

**In the matter of**

Approval for transmission tariff for Rihand Transmission System in Northern Region for the period from 1.4.2004 to 31.3.2009.

**And in the matter of**

Power Grid Corporation of India Limited

**..Petitioner**

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
2. Ajmer Vidyut Vitran Nigam Ltd., Ajmer
3. Jaipur Vidyut Vitran Nigam Ltd., Jaipur
4. Jodhpur Vidyut Vitran Nigam Ltd., Jodhpur
5. Himachal Pradesh State Electricity Board, Shimla
6. Punjab State Electricity Board, Patiala
7. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
8. Power Development Deptt., Govt. of Jammu & Kashmir, Jammu
9. Uttar Pradesh Power Corporation Limited, Lucknow
10. Delhi Transco Limited, New Delhi
11. Chandigarh Administration, Chandigarh
12. Uttaranchal Power Corporation Limited, Dehradun
13. Northern Railway, New Delhi

.....**Respondents**

**The following were present:**

1. Shri U.K. Tyagi, PGCIL
2. Shri C. Kannan, PGCIL
3. Shri P.C. Pankaj, PGCIL
4. Shri M.M. Mondal, CM (Fin), PGCIL
5. Shri Prashant Sharma, PGCIL
6. Shri S.N. Joshi, XEN, JDVVNL
7. Shri A.K. Tandon, UPPCL

**ORDER  
(DATE OF HEARING : 7.9.2005)**

Heard Shri U.K. Tyagi for the petitioner.

2. Shri Tyagi stated that tariff claimed in the petition calls for revision in view of decapitalisation of certain assets and additional capitalisation of certain others. He submitted that the revised tariff calculations would be filed in due course of time.

3. We direct that the amended petition for approval of tariff be filed by 10.10.2005 with advance copy to the respondents, who may file their reply by 31.10.2005 with a copy to the petitioner. The petitioner may file its rejoinder, if any, by 15.11.2005. Meanwhile, in view of the fact that the tariff would get revised, the petitioner shall take necessary steps for publication of the revised tariff proposals in accordance with the Commission's regulations on the subject.

4. List the amended petition for further directions on 24.11.2005.

**Sd/-  
(BHANU BHUSHAN)  
MEMBER**

**Sd/-  
(K.N. SINHA)  
MEMBER**

**Sd/-  
(ASHOK BASU)  
CHAIRMAN**

**New Delhi dated the 14<sup>th</sup> September, 2005**